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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CO.PET. 885/2015, CO.APPL.526/2021 & CO.APPL.536/2021

COL. P.K. UBEROI (RETD.) & ANR. Petitioners

Through Mr. Jay Savla, Sr. Advocate and Mr. Bharat Gupta Advocate for Investors

Sanghars Samiti/Applicant

Mr. Arjun Nanda, Adv. for Applicant in Co.

App. No. 526/2021

versus

VIGNESHWARA DEVELOPWELL

PVT. LTD & ORS.

..... Respondents

Through Mr. Anshuman Tiwari, Adv., Mr. S.N. Tripathy, Adv. and Mr. Sunil Kumar Tiwari, Adv. for Vigneshwara Barters Investors Associations (VBIA)

CORAM:

HON'BLE MR. JUSTICE C.HARI SHANKAR

ORDER

% <u>24.09.2021</u>

- **1.** Hon'ble Judge is not holding Court today.
- **2.** List on 29th October, 2021.

By orders

(Court Master)

SEPTEMBER 24, 2021

r.bararia